

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.05.2024


**ORDER NO. 62 of 2024**

Hon'ble President is pleased to partially modify the roster order no. 51 of 2024 for **CESTAT, Hyderabad** on **30.05.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 30.05.2024	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	ST/30309/2019 K. Ramachandra Rao Transmission & Projects Pvt. Ltd.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar